

ly but keep servants and other sub-contractors to work for them on the Western Railway,

(b) the total number of servants of such caterers who are working under their direct supervision,

(c) the total number of employees of the former contractors whose holdings were reduced or departmentalised who are still unemployed for two years or more on Western Railway, and

(d) the number and nature of complaints received from the MPs and other persons against catering contractors on Western Railway for supplying unwholesome food to the passengers and charging very heavily?

The Deputy Minister of Railways (Shri Shahmawaz Khan): (a) There are 1454 catering contractors on the Western Railway. All the contractors associate themselves with the work, including that of supervision, in varying degrees. Servants are appointed by many of them, but the appointment of sub-contractors is not permitted.

(b) 2,213

(c) The Government have no information.

(d) During the period March, 1958 to February, 1959, 9 complaints about unwholesome food and 2 complaints about over-charging were received. None of these complaints were from Members of Parliament.

Co-operative Farming Schemes in Orissa

3626 Shri Sanganna: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Government of Orissa have recently applied for financial assistance under the Co-operative Farming Scheme; and

(b) if so, with what results?

The Deputy Minister of Community Development and Co-operation (Shri

B S Murthy): (a) and (b) No Sir. The State Government applied for financial assistance for the year 1957-58. An amount of Rs 2090 being 50 per cent of the cost of the additional departmental staff appointed for the development of co-operative farming was sanctioned during that year. Regarding 1958-59, the Government has been informed that the matter would be considered when the general pattern of assistance for co-operative farming experiments is finalised.

Sawing of Timber by Chatham Saw Mill, Forest Department, Andamans

3627 Shri Raghunath Singh: Will the Minister of Food and Agriculture be pleased to state

(a) whether in May 1958 or near about that, the Chatham Saw Mill of the Forest Department, Andaman Islands, had re-sawn sleepers that were sawn previously for Sudan Railways and also other sawn timber, to give load to S S Jalanga,

(b) if so, the quantity in cubic feet separately of such sleepers and other sawn timber before re-sawing,

(c) the out-turn obtained after re-sawing,

(d) the value of such sleepers prior to re-sawing and other sawn timber respectively as per Sudan order rates and as per rates then prevalent in Indian market for the sawn timber re-sawn, and

(e) the price obtained after re-sawing?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, only such sleepers as would have been rejected by the Sudan Railways were re-sawn.

(b) 3,378 C ft

(c) C.ft.

(i) M G. Sleepers for Indian Railways (8" x 4½" x 6")—	
1,244 pieces.	1876.00
(ii) Other sizes (Long Length)	593.02
(iii) Other sizes (Short Length)	256.51
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	2725.53